

(c) the compensation paid to the families of these killed and to the injured?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):  
(a) 169.

(b) The causes of accidents can be attributed to the following main factors:—

(i) Human failure on the part of DTC driver, such as:—

(a) Rash and negligent driving; and

(b) Error of judgement etc.

(ii) Human failure on the part of the other party including commuters, such as:

(a) Boarding and on alighting from:

(i) bus in motion;

(ii) lack of traffic sense on the part of road users, etc.

(iii) Mechanical failure of the DTC bus.

(iv) Mechanical failure of the other vehicles.

(v) Mixed traffic conditions.

(vi) Bad road geometrics.

(c) A sum of Rs. 1,27,000 was paid as compensation in respect of accident for which claims were received by DTC. Of this, a sum of Rs. 95,000 was paid to the Legal Representatives of the deceased persons in fatal accidents and Rs. 32,000 as compensation to the injured. These cases were settled out of court.

**Assistance for improvement of minor harbour**

1901. SHRI OSCAR FERNANDES: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government of India propose to consider assisting State Governments in the matter of

improvement of minor harbours in view of the fact that major harbours are getting congested and also to make use of minor harbours wherever possible in national interest; and

(b) if so, will the Government of India formulate a suitable plan for the purpose?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). As per the decision of the National Development Council, funds for the development of minor ports are being allocated in the State Sector Plans. No funds for the purpose are allocated in the Central Sector. There is no proposal to extend any further financial assistance to the States for the development of minor ports.

As regards the use of minor ports in view of congestion at the major ports, it is stated that the minor ports are being used to the extent possible, depending upon port facilities and the facilities for clearance of cargo.

**स्लीपर बनाने वाली फैक्टरी**

1902. श्री उमा कान्त मिश्र : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिर्जापुर जिले में स्थापित की जाने वाली स्लीपर बनाने की फैक्टरी की किसी अन्य स्थान पर स्थापित किया जा रहा है ;

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ; और

(ग) क्या स्लीपर बनाने की फैक्टरी में कार्य में तेजी लाई जाएगी ?

रेल एवं शिक्षा व समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) केवल मिर्जापुर जिले में स्लीपरो का कारखाना स्थापित करने का कोई प्रस्ताव